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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.2562/2000

New Delhi, this the 7th day of September, 2001

HON'BLE MR. SHANKER RAJU, MEMBER (J)

Prabhat Tyagi,
T.G.T. (Maths),
Kendriya Vidyalaya No.2
AFS, JODHPUR.

... Applicant

(By Advocate: Shri Anil Srivastava)

V E R S U S

1. The Principal
Kendriya Vidyalaya No.2
AFS, Jodhpur.
2. The Commissioner
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

... Respondents

(By Advocate: Shri H. Jayaraman proxy counsel for
Shri S. Rajappa)

O R D E R (ORAL)

Learned counsel for the applicant states that as the grievance in this case has been completely redressed by the respondents by withdrawing the transfer order of the applicant, he wishes to withdraw the OA.

2. In the above circumstances, the OA is dismissed as withdrawn. No order as to costs.

(SHANKER RAJU)
MEMBER (J)

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